



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 06TH JULY, 2020]
VIDEO CONFERENCE AT 10.40. A.M. - 01:00 P.M.

Link for video conferencing will be e-mailed/ SMS to the concerned parties.
[Publish Under the Authority of Honourable the Chief Justice.]
Web site: <http://chcts.mn.in>

COURT NO - 2

BEFORE

HON'BLE MR JUSTICE LANUSUNGKUM JAMIR

CORRIGENDUM

Dated the 5th July, 2020

It is hereby informed to all the learned counsel and concerned parties
that the time slot given in the cause list dated 6th July, 2020 as 10.40 a.m. to
1.00 p.m. be read as 11.40 a.m. to 1.00 p.m.

W. Tonen Meitei 5.7.2020
(W. Tonen Meitei)
Registrar (Judl.)/(Vig.)